

Sl. No.	Year	Animal	Male	Female	Unsex	Total
11.		Tiger Bengal (White)	54	61	5	120
12.	2016-2017 Total		181	180	12	373
	GRAND TOTAL		675	709	72	1456

**Statement-II**

*Number of death of tigers reported by recognised zoos as reported by them during last four years in Statutory Annual Inventory Report*

Sl. No.	Year	Animal	Male	Female	Unsex	Total deaths reported
1.	2013-2014	Tiger Bengal	20	14	0	34
2.		Tiger Bengal (White)	3	8	0	11
3.	2013-2014 Total		23	22	0	45
4.	2014-2015	Tiger Bengal	16	19	0	35
5.		Tiger Bengal (White)	5	5	0	10
6.	2014-2015 Total		21	24	0	45
7.	2015-2016	Tiger Bengal	13	14	3	30
8.		Tiger Bengal (White)	6	12	0	18
9.	2015-2016 Total		19	26	3	48
10.	2016-2017	Tiger Bengal	8	17	0	25
11.		Tiger Bengal (White)	6	6	3	15
12.	2016-2017 Total		14	23	3	40
	GRAND TOTAL		77	95	6	178

**Development of environmentally sensitive talukas**

†1629. SHRI SANJAY RAUT:

SHRI SURENDRA SINGH NAGAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether any proposal has been put up by Governments of Uttar Pradesh and Maharashtra for the development of the environmentally sensitive talukas;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether the Central Government has accorded any priority in its approval keeping the environmentally sensitive areas in view; and

(d) if so, the time yet to be taken by the Central Government for according permission to the State Governments?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) and (b) The Ministry of Environment, Forest and Climate Change has not received any proposals from the State of Uttar Pradesh and Maharashtra for development of environmentally sensitive talukas.

(c) and (d) Does not arise in view of (a) and (b) above.

#### **National policy on climate change**

1630. SHRIMATI RAJANI PATIL:

SHRI DARSHAN SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has any proposal to make a national policy on climate change;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) to (c) The Government has launched the National Action Plan on Climate Change (NAPCC) in June, 2008 to achieve its goals and to deal with the issues related to climate change. NAPCC comprises eight missions in specific areas of solar energy, enhanced energy efficiency, sustainable habitat, water, sustaining Himalayan ecosystems, Green India, sustainable agriculture and strategic knowledge for climate change. Thirty two States and Union Territories (UTs) have also prepared State Action Plan on Climate Change (SAPCC) consistent with the objectives of NAPCC.

India plans to implement the Nationally Determined Contributions (NDCs), submitted to the United Nations Framework Convention on Climate Change (UNFCCC) under the Paris Agreement, during the period 2021-2030. The 3 quantitative goals of the NDCs